144

| | | | | | | - | | | | | | | Outlays (Rs. 1n lakhs.) |
|------------|-----------------|-------|--------|--------|--------|-------|--------|--------|-------|------|----|---|-------------------------------|
| II. INDIA | UORISM D | EVE | LOF | ME | VT C | ORP | ORAT | ΙΟΝ | ; | | | | |
| A. Contin | uing Schemes | | | | | | | | | | | • | 225.00 |
| B. New Se | chemes | | | | | | | | | • | | • | 470.00 |
| C. Expans | sion Schemes | | | | | | | | | | | | 15.00 |
| D. Impro | ements /alter | ation | s of | the ex | isting | hotel | s/Trav | eller' | s Lod | ge . | • | | 50.00 |
| E. Investi | nent in tourisi | n pre | oject: | s in I | ndia a | nd ab | road | | | | | | 5.00 |
| F. Miscel | laneous schem | es | | • | • | | • | • | • | | • | | 335.00 |
| | | | | | | | | | | Тот | AL | | 1100.00 |

Indian Airlines Boeing aircraft on... loan to the ndian Air Force

Written Answers

694 SHRI NAGESHWAR PRASAD SHAHI: Will the Minister of TOUR-ISM AND CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that Indian Airlines propose to give two of its Boeing Aircraft on loan to the Indian Air Force; and
- (b) if so, on what terms and conditions and what are the reasons therefor

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) Yes, Sir.

(b) The terms and conditions are under the consideration of the Government.

Construction of Aerodrome at Tuticorin

695. SHRI V. GOPALSAMY: SHRI V. VENKA:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to refer to the answer to Unstarred Question 1371 given in the Rajya Sabha on the 3rd March, 1981 and state at what stage is the proposal at present for constructing an Aerodrome at Tuticorin in the context of starting third level air services there?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P.

SHARMA): The decision on the extension of Third Level Air Services to areas other than North-Eastern Region in the country, is under the consideration of the Government.

Reconstruction of ITDC

696. SHRI V. GOPALSAMY:: SHRI V. VENKA:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that Government have not yet taken any decision to reconstitute The India Tourism Development Corporation;
- (b) if so, by when it is likely to be reconstituted?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) and (b) No, Sir. The Board of Directors of India Tourism Development Corporation has since been reconstituted with effect from 28th March, 1981.

African countries served by AIR India

- 697. SHRI M. BASAVARAJU: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:
- (a) the names of the African countries which are being served by Air India; and